

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 1880**  
TO BE ANSWERED ON- 13/03/2023

**CLAIMS UNDER FOREST RIGHTS ACT**

1880. ADV. DEAN KURIAKOSE:  
SHRI ARJUN LAL MEENA:  
DR. MOHAMMAD JAWED:  
DR. A. CHELLAKUMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the number of claims of Individual Forest Rights (IFR) and Community Forest Rights (CFR) under Forest Rights Act (FRA) rejected by respective administrations, State-wise including Rajasthan during the last three years;

(b) the number of claims of IFR and CFR under FRA rejected, specifically for Scheduled Tribes (STs) and Other Traditional Forest Dwellers (OTFDs);

(c) the details of the common grounds on which these applications/claims were rejected by the administration;

(d) the number of land pattas/rights provided under FRA to the forest dwellers in the Union Territory of Jammu and Kashmir and Rajasthan in the latest financial year i.e. 2021-2022;

(e) whether any campaign has been launched to review these claims in the said State and if so, the details thereof and if not, the reasons therefor;

(f) whether there is any plan to personally contact or provide assistance to applicants whose claims have been rejected; and

(g) the details thereof panchayat-wise check list of the rejected claims?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI BISHWESWAR TUDU)

**(a) to (g):** As per Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (In short FRA) and rules made there under State Governments / UT Administrations are responsible for implementation of various provisions of the Act. As per information submitted by States Governments upto the month of November, 2022, State wise details of Individual Forest Rights (IFR) and Community Forest Rights (CFR) claims filed, titles distributed and claims rejected upto 30.11.2022 under FRA is at **Annexure-1**. The Ministry maintains cumulative figures and the segregated data of Scheduled Tribes and Other Traditional Forest Dwellers as also details of Panchayat wise list of rejected claims is not centrally maintained. General reasons of rejections of claims as reported by State Governments include

non-occupation of forest land prior to 13.12.2005, claim being made on land other than forest land, multiple claims, lack of sufficient documentary evidence etc.

Ministry of Tribal Affairs issues advisories to the States from time to time besides meetings and conferences implementation of the FRA in accordance with the Act and Rules there under. The states have been advised to review the cases where the claims have been rejected.

In UT of Jammu & Kashmir, recognition of rights of Scheduled Tribe Forest Dwellers (STFDs) and Other Traditional Forest Dwellers (OTFDs), is at different stages of implementation after the FRA has been made applicable in the UT of Jammu and Kashmir since 2021. Cases of recognition of rights had not reached finality during 2021-22, as reported by the UT Administration. However as reported by J&K Administration, as on 31.1.2023, 4309 cases have been approved for recognition of rights.

## Annexure-1

Annexure -1 referred to in reply to part (a to g) of LSUSQ.No.1880 for 13.03.2023  
Statement of Claims received, titles distributed, claims rejected under The Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 upto 30.11.2022:

| S. No.       | States           | No. of Claims received upto<br>30.11.2022 |                 |                  | No. of Titles Distributed<br>upto 30.11.2022 |                 |                  | No. of claims rejected upto<br>30.11.2022 |               |                  |
|--------------|------------------|---|-----------------|------------------|--|-----------------|------------------|---|---------------|------------------|
|              |                  | Individual                                | Community       | Total            | Individual                                   | Community       | Total            | Individual                                | Community     | Total            |
| 1            | Andhra Pradesh   | 2,81,431                                  | 3,294           | 2,84,725         | 2,17,981                                     | 1,822           | 2,19,803         | 53,871                                    | 1435          | 55,306           |
| 2            | Assam            | 1,48,965                                  | 6,046           | 1,55,011         | 57,325                                       | 1,477           | 58,802           | NA/NR                                     | NA/NR         | NA/NR            |
| 3            | Bihar            | 8,022                                     | NA/NR           | 8,022            | 121  | 0               | 121              | 4215                                      | NA/NR         | 4,215            |
| 4            | Chhattisgarh     | 8,71,457                                  | 50,889          | 9,22,346         | 4,46,041                                     | 45,764          | 4,91,805         | 3,99,341                                  | 2951          | 4,02,292         |
| 5            | Goa              | 9,758                                     | 378             | 10,136           | 472  | 13              | 485              | 42  | NA/NR         | 42               |
| 6            | Gujarat          | 1,82,869                                  | 7,187           | 1,90,056         | 91,686                                       | 4,597           | 96,283           | 57,054                                    | 2,243         | 59,297           |
| 7            | Himachal Pradesh | 2,746                                     | 275             | 3,021            | 129  | 35              | 164              | 47  | NA/NR         | 47               |
| 8            | Jharkhand        | 1,07,032                                  | 3,724           | 1,10,756         | 59,866                                       | 2,104           | 61,970           | 26,370                                    | 1,737         | 28,107           |
| 9            | Karnataka        | 2,85,874                                  | 5,862           | 2,91,736         | 14,783                                       | 1,344           | 16,127           | 2,40,794                                  | 3,766         | 2,44,560         |
| 10           | Kerala           | 43,889                                    | 940             | 44,829           | 27,637                                       | 190             | 27,827           | 12,183                                    | 301           | 12,484           |
| 11           | Madhya Pradesh   | 5,85,326                                  | 42,187          | 6,27,513         | 2,66,609                                     | 27,976          | 2,94,585         | 3,10,508                                  | 12,191        | 3,22,699         |
| 12           | Maharashtra      | 3,62,679                                  | 12,037          | 3,74,716         | 1,65,032                                     | 7,084           | 1,72,116         | 45,188                                    | 337           | 45,525           |
| 13           | Odisha           | 6,29,913                                  | 15,430          | 6,45,343         | 4,54,454                                     | 7,706           | 4,62,160         | 1,42,231                                  | 0             | 1,42,231         |
| 14           | Rajasthan        | 1,10,670                                  | 2,697           | 1,13,367         | 48,460                                       | 576             | 49,036           | 60,520                                    | 1,939         | 62,459           |
| 15           | Tamil Nadu       | 33,755                                    | 1,082           | 34,837           | 8,144  | 450             | 8,594            | 9,407                                     | 86            | 9,493            |
| 16           | Telangana        | 2,04,176                                  | 2,808           | 2,06,984         | 97,434                                       | 102             | 97,536           | 92,744                                    | 1,682         | 94,426           |
| 17           | Tripura          | 2,00,557                                  | 164             | 2,00,721         | 1,27,931                                     | 101             | 1,28,032         | 68,785                                    | 63            | 68,848           |
| 18           | Uttar Pradesh    | 92,577                                    | 1,162           | 93,739           | 18,049                                       | 861             | 18,910           | 74,460                                    | 301           | 74,761           |
| 19           | Uttarakhand      | 3,587                                     | 3,091           | 6,678            | 184  | 1               | 185              | 3,403                                     | 3,090         | 6,493            |
| 20           | West Bengal      | 1,31,962                                  | 10,119          | 1,42,081         | 44,444                                       | 686             | 45,130           | 87,333                                    | 9,254         | 96,587           |
| <b>TOTAL</b> |                  | <b>42,97,245</b>                          | <b>1,69,372</b> | <b>44,66,617</b> | <b>21,46,782</b>                             | <b>1,02,889</b> | <b>22,49,671</b> | <b>16,88,496</b>                          | <b>41,376</b> | <b>17,29,872</b> |

NA/NR- Related figure is either not applicable or not reported

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